# GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

# LOK SABHA UNSTARRED QUESTION NO. 48

## **TO BE ANSWERED ON NOVEMBER 16, 2016**

#### **SLUM DEVELOPMENT**

## No. 48 SHRI ARJUN LAL MEENA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether the Government proposes to release an amount of Rs. 6.67/- crore as second instalment to Rajasthan for third phase of Integrated Housing and Slum Development Programme;
- (b) is so, the time by which the said amount is likely to be released; and
- (c) if not, the reason therefor?

## **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

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(a) to (c): This Ministry considered a project at Kota (phase-III), Rajasthan under Integrated Housing and Slum Development Programme (IHSDP) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with project cost of Rs. 33.91 crore including Additional Central Assistance (ACA) of Rs. 13.34 crore for

construction of 752 Dwelling Units. Of the sanctioned ACA, an amount of Rs. 6.67 crore has been released to the State Government.

Further, the Central Sanctioning Committee in its 155<sup>th</sup> meeting held on 28.11.2014 approved 2<sup>nd</sup> and final installment of Rs. 6.67 crore for the said project subject to confirmation by Building Materials & Technology Promotion Council (BMTPC), being appraisal agency in respect of the project, about saving of ACA in the project as reported by Third Party Inspection and Monitoring Agency.

The matter has been pursued repeatedly by the Ministry as well as by BMTPC with the State Government of Rajasthan and the Project Implementing Agency about the revised site layout including infrastructure works in support of increased quantities. Pending information from the State Government/Project Implementing Agency in this regard, BMTPC has advised to restrict sanctioned ACA based on the tendered rate of 7.1% below sanctioned project cost for now, which works out to Rs. 12.62 crore as against sanctioned ACA of Rs. 13.34 crore. Accordingly, balance ACA of Rs. 5.95 crore has been processed for release.

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